

BEWARE!

OF FRAUDULENT OFFERS FOR MOBILE TOWER INSTALLATION

01

TRAI or Department of Telecommunications do not issue any "NO OBJECTION CERTIFICATE/ PERMISSION LETTER" for leasing/renting of premises for installing mobile towers.

02

Beware of any company/person demanding money for installation of mobile towers on your premises.

03

A mobile tower may be installed by either Telecom Service Provider (TSP) or Infrastructure Provider (IP-1) as per their licensing/registration conditions. Before entertaining any offer, verify the authenticity of TSP/IP-1 from DoT website.

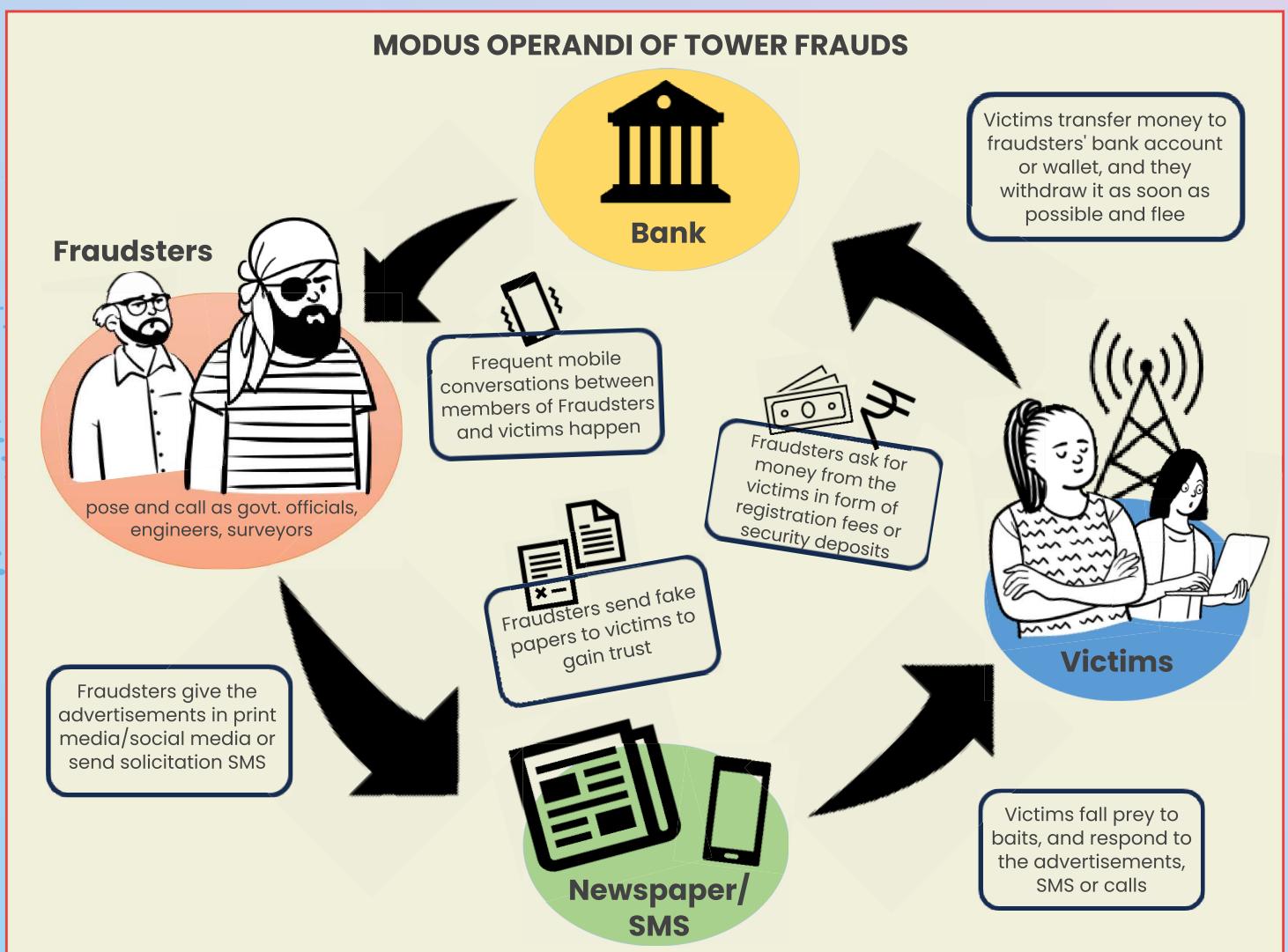
04

Any person or entity found fraudulently involved in such activity like (i) taking advance etc. in the name of installation of mobile towers (ii) using TRAI name/logo/recommendations or national emblem is liable to be prosecuted under applicable law.

PROMISE OF HIGH RENT FOR MOBILE TOWER INSTALLATION AFTER PAYING INITIAL CHARGES?

BEWARE!

In case of any doubt, please contact the local field units of DoT.



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